

**THE GAUHTI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM:NAGALAND:MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 17<sup>th</sup> March, 2023

**NO.HC.VII-348/PT-I/2012/ 2403 /A** ### The Hon'ble Gauhati High Court has been pleased to nominate all the Judicial Officers of Assam including the Master Trainer Judicial Officers, Master Trainer Advocates and Master Trainer Systems Officers/Systems Assistants to attend the "**eSCR Outreach Programme**" to be organized by the Judicial Academy, Assam on **21-03-2023** from **4:30 p.m. to 05:00 p.m.** The training will be conducted through **virtual mode** by Shri Debasish Kashyap, OSD, e-Courts division, Gauhati High Court, Guwahati who has been nominated as the **Resource Person**.

The list of Master Trainer Judicial Officers, Master Trainer Advocates and Master Trainer Systems Officers/Systems Assistants and the **General Instructions for Training (Online mode)** are enclosed along with the notification.

The joining link for the proposed training is: **<http://bit.ly/3mU7DMM>**

Further, the District & Sessions Judges of Assam are requested to organize the same "**eSCR Outreach Programme**" on **28-03-2023** from **04:00 p.m. to 04:30 p.m.** for the Learned Advocates, Government Departments, Police Officers, Law Students, Law Researchers, Litigants, etc. through **virtual mode** by engaging the Master Trainer (Judicial Officers or Advocates or Systems Officers/Systems Assistants) of their District.

The Systems Officers/Systems Assistants are directed to create the joining link in any video conferencing platform as per their convenience for the training to be held on 28-03-2023 and make necessary arrangements for Electronic Tools, etc. as per requirement.

By Order  
Sd/- R.A. Tapadar

**REGISTRAR(JUDICIAL)**

**Memo No. HC.VII-348/PT-I/2012/ 2404-2437A** Dated: 17-03-2023  
Copy forwarded for information & necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Registrar (Admin./Vigilance/Estt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District and Sessions Judges,  
Bajali/Baksa/Barpeta/Biswanath/Bongaigaon/Cachar/Charaideo/Chirang/  
Darrang/Dhemaji/Dhubri/Dibrugarh/Dima Hasao/Goalpara/Golaghat/  
Hailakandi/Hojai/Jorhat/Kamrup(M)/Kamrup/Karimganj/Karbi Anglong/  
Kokrajhar/Lakhimpur/Majuli/Morigaon/Nagaon/Nalbari/Sivasagar/Sonitpur  
/Tinsukia/Udalguri/South Salmara-Mankachar/West Karbi Anglong.

***(He/She is requested to inform all the Judicial Officers, Master Trainer Judicial Officers, Master Trainer Advocates and Master Trainer Systems Officers/Systems Assistants in his/her District about this Notification and to make necessary arrangements for smooth conduct of the training programme).***

6. The Secretary, Gauhati High Court Legal Services Committee.
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/Cachar, Silchar.
8. The Member, MACT Kamrup, Amingaon/Cachar, Silchar/Kamrup (M) No. 1, No. 2 & No. 3/ Nalbari/ Sonitpur/ Nagaon/ Goalpara/ Dhubri/ Barpeta.
9. The Presiding Officer, Labour Court, Dibrugarh / Kamrup (M).
10. The Special Judge-cum-Judge, Designated Court, Assam.
11. The Special Judge, Assam.
12. The Special Judge, NDPS Court, Guwahati, Assam.
13. The Special Judge CBI & NIA, Guwahati, Assam.
14. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3 Guwahati, Assam.
15. The Principal Judge, Family Court, Kamrup (M) No. 1/ No. 2 & No. 3/ Nalbari/ Dhubri/ Barpeta/ Cachar, Silchar.

***(He/She is requested to inform all the Judicial Officers of the respective Court about this Notification)***

16. The Member Secretary, Assam State Legal Services Authority.

***(He is requested to inform all the Judicial Officers of State Legal Services Authority and District Legal Services Authority about this Notification)***

17. The Joint Registrar(Judl./PM&P/Recruitment/Vigilance), Gauhati High Court, Guwahati.
18. Shri Debasish Kashyap, OSD, e-Courts division, Gauhati High Court, Guwahati.
19. The Chief Judicial Magistrate,

Bajali/Baksa/Barpeta/Biswanath/Bongaigaon/Cachar/Charaideo/Chirang/  
Darrang/Dhemaji/Dhubri/Dibrugarh/Dima Hasao/Goalpara/Golaghat /  
Hailakandi/Hojai/Jorhat/Kamrup(M)/Kamrup/Karimganj/Karbi Anglong /  
Kokrajhar/Lakhimpur/Majuli/Morigaon/Nagaon/Nalbari/Sivasagar/Sonitpur  
/Tinsukia/Udalguri/South Salmara-Mankachar/West Karbi Anglong.

***(He/She is requested to inform all concerned about this Notification accordingly and make necessary arrangements for smooth conduct of the training programme).***

20. The Deputy Registrar (G&C/Vigilance/Bench), Gauhati High Court, Guwahati.
21. The President/Secretary,  
Gauhati High Court Bar Association/ Gauhati High Court Advocate Association/ All Assam Lawyers' Association, Guwahati/ Lawyers' Association, Guwahati  
***(He/She is requested to inform all the Learned Advocates of his/her respective Association)***
22. The President/Secretary, All Bar Association of Districts of Assam.  
***(He/She is requested to inform all the Learned Advocates of their respective District, about this Notification accordingly)***
23. The Project Manager, Gauhati High Court, Guwahati.  
***(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).***
24. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
25. All Master Trainer Judicial Officers and Master Trainer Advocates.
26. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
27. The Systems Officers/Systems Assistants,  
Bajali/Baksa/Barpeta/Biswanath/Bongaigaon/Cachar/Charaideo/Chirang/  
Darrang/Dhemaji/Dhubri/Dibrugarh/Dima Hasao/Goalpara/Golaghat /  
Hailakandi/Hojai/Jorhat/Kamrup(M)/Kamrup/Karimganj/Karbi Anglong /  
Kokrajhar/Lakhimpur/Majuli/Morigaon/Nagaon/Nalbari/Sivasagar/Sonitpur  
/Tinsukia/Udalguri/South Salmara-Mankachar/West Karbi Anglong.
28. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Talpade  
17.03.23  
**REGISTRAR (JUDICIAL)**

**MASTER TRAINER JUDICIAL OFFICERS**

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Designation and Place of Posting</b>
1.	Shri Chaturjya Prasad Talukdar	Chief Judicial Magistrate, Kamrup (M), Guwahati
2.	Shri Anup Khanal	Secretary, District Legal Services Authority, Lakhimpur, North Lakhimpur
3.	Shri Debasish Kashyap	OSD, e-Court Division, Gauhati High Court
4.	Shri Sundeep Kashyap Das	Sub-Divisional Judicial Magistrate (M), Margherita
5.	Shri Navneet Kashyap	Munsiff No. 2, Kamrup (M), Guwahati [ <i>under order of Transfer as SDJM(S), 2, Kamrup (M)</i> ]
6.	Shri Tarkeshwer Sinha	Munsiff-cum-Judicial Magistrate, Naharkatia ( <i>under order of Transfer as SDJM(S), Sonitpur</i> )
7.	Shri Saptarshi Das	Munsiff-cum-Judicial Magistrate 1 <sup>st</sup> Class, Bokakhat
8.	Smti Prateeksha Mohan	Munsiff No. 1, Dhubri
9.	Shri Raj Sekhar Duara	Judicial Magistrate 1 <sup>st</sup> Class, Darrang, Mangaldoi
10.	Shri Pallab Bordoloi	Munsiff-cum- JMFC, Bongaigaon ( <i>under order of transfer as Munsiff-cum- JMFC, Kamrup</i> )
11.	Smti Tintina Devi Hazarika	Munsiff-cum-Judicial Magistrate 1 <sup>st</sup> Class, Golaghat
12.	Smti Mayurakshi Roy Medhi	Munsiff-cum-JMFC, Nazira

**ADVOCATES MASTER TRAINER**

<b>Sl. No.</b>	<b>Name of Advocate</b>	<b>Respective Bar</b>
1.	Ms. Pompy Akhtar	Darrang Bar Association
2.	Sri Amarjyoti Saikia	Hojai Bar Association
3.	Sri Pranab Jyoti Bora	Nagaon Bar Association
4.	Sri Dibyajyoti Hazarika	Sonitpur Bar Association
5.	Sri Shyamal Sil	Karbi Anglong Bar Association
6.	Sri Ankan Kishore Baruah	Jorhat Bar Association
7.	Sri AlokKar Dowerah	Dibrugarh Bar Association

8.	Sri Jitendra Kumar Prasad	Kokrajhar , Bar Association
9.	Sri Mrityunjai Majumder	Baksa, Bar Association
10.	Sri Nilutpal Phukan	Tinsukia, Bar Association
11.	Sarjwn Basumatary	Udalguri, Bar Association
12.	Sri Aminul Husain	Golaghat, Bar Association
13.	Sri Rajib Hazarika	Sivasagar, Bar Association
14.	Ashanuz Zaman Laskar	Hailakandi, Bar Association
15.	Sri Shah Suza Goni	Dhubri, Bar Association
16.	Smti. Kosmeri Kemprai	Dima-Hasao, Bar Association

**MASTER TRAINER SYSTEMS OFFICERS/SYSTEMS ASSISTANTS**

<b>Sl No.</b>	<b>Name</b>	<b>Designation</b>	<b>Establishments</b>
1.	Sri Nikun Kalita	Systems Assistant	District & Sessions Judge, Baksa
2.	Smti. Deepti Dhadumia	Systems Officer	District & Sessions Judge, Barpeta
3.	Sri Maniruddin Mansuri	Systems Officer	District & Sessions Judge, Bongaigaon
4.	Sri Sandip Biswas	Systems Assistant	District & Sessions Judge, Cachar
5.	Smti. Roselin Shyam	Systems Assistant	District & Sessions Judge, Charaideo
6.	Shri Bhaskar Kalita	Systems Assistant	District & Sessions Judge, Chirang
7.	Shri Rajib Sahariah	Systems Officer	District & Sessions Judge, Darrang
8.	Shri Amar Jyoti Das	Systems Assistant	District & Sessions Judge, Dhemaji
9.	Shri Durjoy Kr. Nath	Systems Officer	District & Sessions Judge, Dhubri
10.	Shri Yuga Sunder Gogoi	Systems Officer	District & Sessions Judge, Dibrugarh
11.	Shri Prabal Medhi	Systems Officer	District & Sessions Judge, Dima Hasao
12.	Shri Mrinal Kanti Das	Systems Officer	District & Sessions Judge, Goalpara
13.	Shri Juganta Jaradhara	Systems Officer	District & Sessions Judge,

			Golaghat
14.	Shri Prabeer Biswas	Systems Assistant	District & Sessions Judge, Hailakandi
15.	Shri Rejaul Ahmed Pathan	Systems Officer	District & Sessions Judge, Hojai
16.	Shri Diganta Pathak	Systems Assistant	District & Sessions Judge, Jorhat
17.	Shri Kishor Talukdar	Systems Officer	District & Sessions Judge, Kamrup (M)
18.	Smti. Udesna Deka	Systems Assistant	District & Sessions Judge, Kamrup
19.	Shri Dhruvajyoti Saikia	Systems Officer	District & Sessions Judge, Karbi Anglong
20.	Shri Mohammed Bilal	Systems Officer	District & Sessions Judge, Karimganj
21.	Shri Monowar Hussain	Systems Assistant	District & Sessions Judge, Kokrajhar
22.	Smti. Priyanka Bora	Systems Officer	District & Sessions Judge, Lakhimpur
23.	Shri Mahbub Ali Ahmed	Systems Officer	District & Sessions Judge, Morigaon
24.	Shri Abhijit Dutta	Systems Officer	District & Sessions Judge, Nagaon
25.	Shri Samarjit Baishya	Systems Officer	District & Sessions Judge, Nalbari
26.	Shri Jitul Borah	Systems Officer	District & Sessions Judge, Sivasagar
27.	Shri Dhruva Jyoti Bora	Systems Officer	District & Sessions Judge, Sonitpur, Tezpur
28.	Shri Abjijit Borah	Systems Assistant	District & Sessions Judge, Tinsukia
29.	Shri Sasanka Sekhar Chakraborty	Systems Assistant	District & Sessions Judge, Udalguri
30.	Shri Mehedi Hassan Prodhani	Systems Assistant	District & Sessions Judge, South Salmara
31.	Shri Rafiqul Islam Ansary	Systems Assistant	District & Sessions Judge, Bajali
32.	Shri Basanta Parajuli	Systems Assistant	District & Sessions Judge, Biswanath



## JUDICIAL ACADEMY, ASSAM

### General Instructions for Training ( Online Mode)

1. The training programme will be conducted by using the Online VC/Meeting Software "**Microsoft Teams**" which will be two-way audio-video interaction.
  2. Participants are to \* **join the training by disclosing their full name** via the Joining Link as notified and also uploaded in the website of Judicial Academy, Assam
  3. Participants are requested to **report online** through joining Link, **at least 10 minutes before the scheduled time** of Video Conference and maintain punctuality.
  4. Participants are to **keep their video ON, continuously throughout & till the conclusion of the training.**
  5. All the Participants are to follow the Video Conference Protocols like: -
    - a. **Keep themselves muted until & unless they are allowed by the presenter to unmute** themselves.
    - b. At the end of the deliberation of the Resource Person, **participants may raise hand to indicate that he/she would like to interact with the Resource person, where-after, on announcement by presenter, the said officer may unmute, ask question and thereafter again mute the audio.**
    - c. Ensure proper Internet connectivity with adequate data so that they can attend the training without any network and connectivity issue.
  6. Participants are to wear **formal attire** (befitting an officer) while attending the training.
  7. Participants are to check the official website of Judicial Academy, Assam for updates.
  8. Joining Guide (Steps below are to be followed):
    - > Click on the given link or type the given link on the browser.
    - > A new tab with a pop-up will open
      - Select 'Open Microsoft Teams' if you have Microsoft Teams App installed in your device.
    - OR**
      - Cancel the pop-up and click on 'Continue on this browser'.
    - > For Smartphone Microsoft Teams App needs to be installed before joining the VC.
- Note: - Queries and other information through e-mail may be obtained from: -

E-Mail - [suggestion.jaa@gmail.com](mailto:suggestion.jaa@gmail.com)

Mobile: - 8723028535 / 8133998881

\* Note:- The same is essential for preparation, maintenance and submission of accurate report.